



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

Website : [www.rbi.org.in](http://www.rbi.org.in)

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Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

October 01, 2021

### Auction of State Government Securities

The following State Governments have offered to sell securities by way of auction, for an aggregate amount of **₹22,754 Cr.** (Face Value).

Sr. No.	State/UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1	Andhra Pradesh	1000	-	13	Yield
		1000	-	18	Yield
2	Assam	600	-	10	Yield
3	Bihar	2000	-	9	Yield
4	Chhattisgarh	1000	-	7	Yield
5	Goa	100	-	10	Yield
6	Gujarat	1000	500	10	Yield
7	Jharkhand	1000	-	12	Yield
8	Karnataka	1000	-	10	Yield
		1000	-	11	Yield
9	Kerala	2000	-	15	Yield
10	Meghalaya	100	-	Re-issue of 6.82% Meghalaya SDL 2031 Issued on April 16, 2021	Price
		100	-	Re-issue of 7.02% Meghalaya SDL 2041 Issued on September 08, 2021	Price
11	Mizoram	104	-	13	Yield
12	Punjab	750	-	Re-issue of 6.84 % Punjab SDL 2031 Issued on September 29, 2021	Price
		500	-	Re-issue of 6.98 % Punjab SDL 2033 Issued on September 29, 2021	Price
13	Rajasthan	1000	-	5	Yield
		1000	-	10	Yield
14	Tamil Nadu	1000	-	10	Yield
15	Telangana	1500	-	19	Yield
16	Uttar Pradesh	2500	-	10	Yield
17	West Bengal	2500	-	15	Yield
	<b>TOTAL</b>	<b>22754</b>			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **October 05, 2021 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the [Scheme for Non-competitive Bidding Facility](#).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **October 05, 2021 (Tuesday)**. **The non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M. and the competitive bids should be submitted between 10.30 A.M. and 11.30 A.M.**

In case of technical difficulties, Core Banking Operations Team ([email](#); Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD auction team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website ([https://www.rbi.org.in/Scripts/BS\\_ViewForms.aspx](https://www.rbi.org.in/Scripts/BS_ViewForms.aspx)) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **October 05, 2021 (Tuesday)** and payment by successful bidders will be made during banking hours on **October 06, 2021 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new securities, interest will be paid half yearly on **April 06** and **October 06** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.